

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 10<sup>th</sup> April, 2015*

No.HC.VII-08/2015/ 2147 /A. Shri Chandranshu Chaturvedy, Civil Judge & Assistant Sessions Judge, Lakhimpur, North Lakhimpur is deputed to the Judicial Academy, Assam as Research Officer, the post being created by the Government of Assam, vide letter No.JJD.356/2013/51 dated 21.02.2014.

Shri Chaturvedy will hand over charge of his Court and Office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and join his new assignment immediately.

No.HC.VII-08/2015/ 2148 /A. Shri Mukul Chetia, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur is posted at the same station i.e. North Lakhimpur as Civil Judge & Assistant Sessions Judge, vice Shri Chandranshu Chaturvedy transferred.

Shri Chetia will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and join his new assignment immediately.

No.HC.VII-08/2015/ 2149 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as Asstt. Sessions Judge and to post him on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

| Sl. No. | Name of the Officer | District  | Head-quarters/Station |
|---------|---------------------|-----------|-----------------------|
| 1.      | Shri Mukul Chetia   | Lakhimpur | North Lakhimpur       |

No.HC.VII-08/2015/ 2150 /A. Shri Nayanjyoti Choudhury, Munsiff No.2, Nalbari is transferred and posted against the post of Judicial Magistrate, 1<sup>st</sup> Class, Kamrup(M), Guwahati, created by the Government of Assam, vide letter No.JDJ(E)/76/2006/Pt.I/29 dated 18.07.2009.

Shri Choudhury will hand over charge of his Court and Office to the District and Sessions Judge, Nalbari and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 2151 /A. Smti. Arpita Kar, Judicial Magistrate, 1<sup>st</sup> Class, Nalbari is transferred and posted against the post of Judicial Magistrate, 1<sup>st</sup> Class, Kamrup(M), Guwahati, created by the Government of Assam, vide letter No.JDJ(E)/76/2006/Pt.I/29 dated 18.07.2009.

**Contd.....**

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Smti. Kar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nalbari and proceed to join his new assignment immediately.

By Order,  
Sd/- M.A. Ali

**REGISTRAR (VIGILANCE)**


Memo No. HC.VII-08/2015/**2152 - 2176** /A.

Dated 10.04.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Mukul Chetia with the powers of Civil Judge.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Member- Secretary, Assam State Legal Services Authority, Guwahati
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
12. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
14. Shri Chandranshu Chaturvedy, Civil Judge and Asstt. Sessions Judge, Lakhimpur, North Lakhimpur.
15. Shri Mukul Chetia, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur.
16. Shri Nayanjyoti Choudhury, Munsiff No.2, Nalbari
17. Smti. Arpita Kar, Judicial Magistrate, 1<sup>st</sup> Class, Nalbari.
18. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
19. The Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
20. The Administrative Officer, Judicial Academy, Assam, Guwahati, Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
22. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
23. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
24. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

**REGISTRAR (VIGILANCE)**

  
10/4/2015